

(d) the details of the excise duty dues from these cigarette manufacturers, company-wise;

(e) the steps taken to recover all the dues of excise duty within the financial year itself;

(f) whether the Government have received any representation regarding closure of these companies; and

(g) if so, the details thereof and reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V.CHANDRASHEKHARA MURTHY): (a) to (g). The required information is being collected and will be placed before the House.

#### Payment of Remunerations to D.O.S. of L.I.C./ G.I.C.

2829. SHRI SOBHANADREESWARA RAO VADDE:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to extend the policy of linking remuneration to the productivity of the employees working in the Central and Public Sector undertakings like G.I.C and L.I.C as is being done in the case of the central Government Employees;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V.CHANDRASHEKHARA MURTHY): (a) to (c). No, sir. There is no proposal to link up remuneration to the productivity of the employees of GIC and LIC.

However, for Development Officers of GIC and LIC there is a scheme which provides for payment of incentives which are linked to business performance, profitability and cost. Further, ad-hoc bonus is given to employees having total emoluments upto Rs.2500/ on the same pattern as it is given to Central Government employees.

#### Export Insurance Scheme

2830. SHRI PARAS RAM BHARDWAJ :

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have formulated an export insurance scheme for exporters;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P.CHIDAMBARAM) : (a) to (c). The Export Credit Guarantee Corporation of India Limited (ECGC) is operating various schemes to provide export credit insurance and guarantee facilities to Indian

exporters and commercial banks. A proposal to create a separate National Export Insurance Account to cover risks associated with exports to countries having political/liquidity problems had been considered but has not been pursued on account of risks in terms of adverse budgetary implications.

#### Devaluation of Rupee

2831. SHRI C. SREENIVASSAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to go in for devalue of rupee shortly; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V.CHANDRASHEKHARA MURTHY): (a) No, Sir. The exchange rate of the rupee is market determined.

(c) Question does not arise.

#### Cancellation of Flights

2832. SHRI KODIKKUNNIL SURESH:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Air India faced shortage of passengers in its international flights from Trivandrum International Airport;

(b) if so, the reasons therefor;

(c) the total number of shortage of passengers Air India faced in its flights during the last three year;

(d) whether Air India cancelled any flights from Trivandrum due to the shortage of passengers; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c): While passenger load factor in Air India's flights from Trivandrum has fallen to some extent after 1992-93, there is no shortage of passengers.

(d) and (e). Air India cancelled a flight on the route Bombay-Trivandrum-Abu Dhabi-Bombay, due to poor loads on 7.1.95.

#### Direct Flight from Ahmedabad to Nairobi

2833. SHRI CHANDRESH PATEL:

SHRI KASHI RAM RANA:

SHRI SHIVLAL NAGJIBHAI VEKARIA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Union Government have received some proposals from Gujarat Government and others to

start direct flights from Ahmedabad to Nairobi and Capetown via Johannesburg;

(b) If so, the details thereof and the actions taken thereon;

(c) whether the Government propose to extend Delhi-Ahmedabad-Muscat flights upto Nairobi;

(d) if so, the details thereof; and

(d) if not, the reasons thereby?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Proposals have been received from Government of Gujarat and others for starting direct flights from Ahmedabad to Nairobi and Johannesburg.

(b) Due to inadequate traffic potential, the proposed services are not considered economically viable at present.

(c) to (e). The Delhi-Ahmedabad-Muscat route is presently operated by Indian Airlines with A-320 aircraft which does not have the required range to undertake an economically viable flight upto Nairobi.

#### **Investments in Private Companies**

2834. SHRI V.S. VIJAYARAGHAVAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the attention of the Government has been drawn towards the large number of advertisements by private plantation companies in various news papers inviting investments which are promised to grow many-fold within specified periods;

(b) if so, whether these companies have valid licenses/permits to invite such investments;

(c) whether the operations of these companies are governed by RBI's rules and regulations; and

(d) if not, the action taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). Yes, Sir, Approval of the Government is not required for such companies to seek investments.

(c) No, Sir. Reserve Bank of India's rules and regulations do not apply to plantation companies since they are considered as falling outside the category of Non-Banking Financial Companies.

(d) The Director General of Investigation and Registration has filed certain complaints before the Monopolies and Restrictive Trade Practices Commission against some of the plantation companies for indulging in unfair trade practices.

#### **SC/ST Employees of Banks**

2835. SHRI RAM VILAS PASWAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the officials of Banking Division had a meeting with the representatives of All India SC/ST Bank Employees' Federation on January 1, 1995;

(b) if so, the decisions arrived at therein,

(c) whether most of their demands have not been met due to the absence of officials from Ministry of Personnel and Public Grievances, Ministry of Welfare and representatives of Indian Banks' Association;

(d) if so, whether the Government propose to hold an early meeting between the representatives of All India SC/ST Bank Employees' Federation (Regd.) and officials of Banking Division along with all other concerned officials to redress the grievances of SC/ST employees for which they had resorted to hunger strike on December 12, 1994 at Jantar Mantar, New Delhi; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) No, Sir. There was, however, a meeting with the representatives of All India SC/ST Bank Employees' Federation on 17.1.95.

(b) to (e). In the meeting the issues raised by the Federation were discussed and the representatives of the Federation were advised that most of the issues involve consideration of the matters by other government departments and a suitable reference can be made to these departments for consideration of the same. Suitable references have since been made to Department of Personnel & Training and Indian Banks' Association.

#### **Instrument Landing System**

2836. SHRI RAMESH CHENITHALA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether at many airports there is no instrumental landing system;

(b) if so, the details thereof alongwith the reasons therefor; and

(c) the steps taken to remedy the situation?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c). Weather visibility condition, type of terrain around the airport type of aircraft operation are the factors that determine the requirement of Instrument Landing System at an airport. Accordingly, this facility is already available at 25 airports belonging to National Airports Authority (NAA) and International Airports Authority of India are planning to install this facility at 6 more airports.

#### **National Wage Board**

2837. SHRAVAN KUMAR PATEL:

Will the Minister of LABOUR be pleased to state: